

is going to be Rs. 1800 crore and variation on short-term loans for imports is going to be Rs. 600 crore. The hon. Member is asking me a question which relates to the financial implication. I will request my hon. colleague Shri Debi Prasad Pal to answer your specific query.

MR. SPEAKER: No.

SHRI SYED SHAHABUDDIN (Kishanganj): Mr. Speaker, Sir, the Minister has very wisely informed the House that the import Bill will depend upon the level of indigenous production. My simple question is this. He is doing the best he can for oil exploration. I would like to know what is the evaluation at the moment about the quantum of our crude reserves and life of crude reserves keeping in view our present level of Production.

WRITTEN ANSWERS TO QUESTIONS

[English]

Investment in Coal Sector

41. SHRIMATI VASUNDHARA RAJE: Will the Minister of COAL be pleased to state:

(a) the amount earmarked and the investment made for coal sector during the current Plan period, so far;

(b) the amount borne by the Union Government and the amount of external assistance made available for investment in coal sector during the above period;

(c) the target and achievement in the production of coal during the above Plan period, so far; and

(d) the policy followed for distribution and sale of coal for domestic consumption as well as for industrial sector including power plants?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER): (a) The outlay approved for the 8th Five Year Plan for the coal and lignite sector (excluding power) is Rs. 11, 357 crores, against which actual expenditure in the first three years of the plan (1992-93 to 1994-95) was Rs. 6808.40 crores.

(b) During the first three years of the 8th Plan, a net budgetary support of Rs. 704.24 crores and external funding of Rs. 889.5 crores routed through the budget was made available for the coal and lignite sector. For 1995-96, these provisions are, respectively, Rs. 358.93 crores and Rs. 101.57 crores.

(c) The year-wise targets and actual production of coal so

far during the 8th Five Year Plan period are given below:

(in million tonnes)

Year	Target	Actual
1992-93	238.20	238.11
1993-94	245.00	248.04
1994-95	253.60	253.70
1995-96	274.50	Not yet available

(d) Coal supplies to industrial consumers are arranged by coal companies based on programmes submitted by the consumers in accordance with the sponsorship issued by the respective sponsoring authorities. Supplies to power and cement sectors are based on short-term linkage established by the Standing Linkage Committee (SLC) to these sectors. Soft coke supplies for domestic consumption are arranged by the coal companies in accordance with the allocations made by the Government.

Adoption of Indian Children

44. SHRI V. SREENIVASA PRASAD: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to have bilateral agreements with other countries for regulation of inter-country adoption of Indian children;

(b) if so, the details thereof;

(c) whether the Union Government have issued guidelines to the State Governments in this regard; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) There is no proposal at present for having bi-lateral agreement with other countries for regulation of inter-country adoption of Indian children.

(b) to (d). Does not arise.

[Translation]

Demand of Naphtha and NGL

47. SHRI TARA SINGH: Will the Minister of PETROLEUM